

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 31/(MAH)/2016
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.02.2017

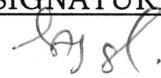
NAME OF THE PARTIES:

Mr. Rajesh Gunvantrai Mehta

V/s.

M/s. Healone Holistic Healthcare Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Subhas A. Joshi	Advocate for Petitioner.	 06/02/17.

ORDER

C.P. No. 31/397-398/CLB/MB/MAH/2016

List this matter for final hearing as fixed earlier i.e. on 16.02.2017

Sd/-

B.S.V. PRAKASH KUMAR
MEMBER (JUDICIAL).

Sd/-

S.V. NALLASENAPATHY
MEMBER (TECHNICAL).